

ITEM NO.32

REGISTRAR COURT. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 983/2025

SUKUMAR SATYEN

Petitioner(s)

VERSUS

PRIYANKA SINHA

Respondent(s)

Date : 18-09-2025 This petition was called on for hearing today.

For Petitioner(s) :

Ms. Mrinal Gopal Elker, AOR
Mr. Chinmoy Chaitanya, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Ld.Counsel for the petitioner has failed to take fresh steps and to file fresh particulars, despite the grant of last opportunity, for service on the sole respondent.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

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SUJATA SINGH
Registrar